

No.HHC/Admn.1(18)/78-XIII-

Dated 11.08.2014.

OFFICE ORDER

In partial modification of Item No.4 of this Registry Office Order No.HHC/Estt.1(18)/78-XIII-12136-43, dated 05.05.2014, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Dharam Chand Chaudhary as Senior member of the Committee No.4 with immediate effect.

BY ORDER

REGISTRAR GENERAL

25359-63

Endst. No.HHC/Admn.1(18)/78-XIII- Dated: 11.08.2014.

Copy forwarded for information to:-

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1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
2. Secretaries to Hon'ble Judges;
3. OSD-Protocol/all the Additional Registrars/All the Deputy Registrars/Assistant Registrars/Court Masters/Section Officers;
4. The Secretaries/Private Secretaries/ PAs to the Registrar General/Registrar(Rules)/Registrar(Vigilance)/Registrar (Judicial)/Registrar(Administration);
- ✓ 5. The Section Officer(Computer) is requested to upload the above Office Order on the High Court Website today itself.

(From Sr. Nos.1 to 5, High Court of H.P. at Shimla)

  
REGISTRAR GENERAL